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CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH :
AT HYDERABAD.

No. O.A.255/1999

DATE OF ORDER : 14.3.2000

BETWEEN

A.P.Sastry S/o Late Shri A.Suryanarayana Murty,
aged about 46 years, working as Senior Accountant,
in the Office of the Director of Accounts
(Postal), Andhra Circle, Abids, Hyderabad-1.

... Applicant

A N D

1. Union of India through its Secretary,
Department of Posts and D.G.Posts,
Dak Bhawan, Parliament Street,
New Delhi-110 001.
2. The Chief Postmaster General,
Andhra Circle, Dak Sadan,
Abids, Hyderabad.
3. The Director of Accounts (Postal),
Andhra Circle, Abids, Hyderabad-500 001.

... Respondents

Counsel for the applicant : Mr.B.S.A.Sathyana Rayana.

Counsel for the respondents : Mr.B.Narasimha Sharma, Sr.Standing
Counsel.

CORAM :

The Hon'ble Mr.R.Rangarajan, Member (A).

The Hon'ble Mr.B.S.Jai Parameshwar, Member (J).

O R D E R

R.Rangarajan, Member (A)

Heard Mr.B.S.A.Sathyana Rayana, for the applicant and
Mr.B.Narasimha Sharma, for the respondents.

2. The applicant was issued a charge sheet similar to the
charge sheet issued to the applicant of O.A.252/1999 which
is disposed of today. The contentions raised in this O.A.
and the reliefs asked for ^{are} ~~is~~ the same as that of O.A.252/1999.

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Hence, this O.A. is also disposed of by passing the following order :

- (i) The impugned order of the reviewing authority dated 18.5.1998 is hereby set aside.
- (ii) The case is remitted back to the Member (Personnel), Postal Services Board, Department of Posts, for reviewing his order on the basis of the observation made above. *has*
- (iii) A final decision to be taken by the Member (Personnel), Postal Services Board, within a period of two months from the date of receipt of a copy of this order.
- (iv) The applicant, if so advised, may submit a detailed review petition in addition to what he ~~has~~ already submitted within a period of 1 week from today.

3. The O.A. is ordered accordingly. No costs.

B.S.Jai-Parameshwar
(B.S.Jai-Parameshwar)

Member (J)

14.3.98

R.Sangarajan
(R.Sangarajan)

Member (A)

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opin*

r.s.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BENCH,
HYDERABAD.

1ST AND 2ND COURT

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

COPY TO

1. HONMJ THE HON'BLE MR. JUSTICE D.H. NASIR
VICE-CHAIRMAN

2. HRPN (ADMN) MEMBER. THE HON'BLE MR. R. RANGARAJAN
MEMBER (ADMN)

3. HBSUP. M. (JUDL)

4. D.R. (ADMN) THE HON'BLE MR. B.S. JAI PAZANESHWAR
MEMBER (JUDL)

5. SPARE

6. ADVOCATE

7. STANDING COUNSEL DATE OF ORDER 14/3/2000

MA/RAT/CP. NO

IN

O.A. NO. 255/99.

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

C.P. CLOSED

(2 copies)

R.A. CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDER/REJECTED

NO ORDER AS TO DIS

